NOTIFICATION

Whereas the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020 was, on 01.07.2020, published in the Gazette of India Extraordinary (Part-III, Section-4, No. 243),

Whereas, the Clause (3) of Regulation (1) of the said regulations provides that the Regulations shall come into force from the date to be notified by the Commission,

And now, therefore, it is notified that the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020 shall come into force with effect from 01.11.2020.

sd/-

(Sanoj Kumar Jha)
Secretary